

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 425**

**TO BE ANSWERED ON THE 25<sup>TH</sup> JUNE, 2019/ ASHADHA 4, 1941 (SAKA)**

**HUMAN TRAFFICKING**

**†425. SHRI RAJAN VICHARE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether there has been a sharp rise in the cases of trafficking of minor girls in the State of Maharashtra during the last four years and if so, the details thereof;**

**(b) whether the Ministry is aware of the exact magnitude of the said problem;**

**(c) if so, the details thereof and if not, the reasons therefor; and**

**(d) whether the Government will consider using technology to tackle this crisis and setting up of an inter-ministerial group for early redressal of the issue of trafficking?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) to (c): National Crime Records Bureau (NCRB) compiles and publishes information on crime in its publication "Crime in India". Published reports are available till the year 2016. Data collection process in respect of cases of trafficking from Anti Human Trafficking Units was initiated by NCRB in the year 2014. The cases of trafficking of minor girls reported in the State of Maharashtra during the years 2014, 2015 and 2016 do not indicate any such trend. The details are given below: -**

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| <b>Year</b> | <b>Number of girl victims of trafficking (below 18 years) reported by the Anti Human Trafficking Unit of Maharashtra Police</b> |
|-------------|---|
| <b>2014</b> | <b>81</b>   |
| <b>2015</b> | <b>201</b>  |
| <b>2016</b> | <b>94</b>   |

**(d): The Government is making use of technology to address various aspects of crime including human trafficking. Crime and Criminal Tracking Network and Systems (CCTNS), a Mission Mode IT Project being implemented by the Ministry of Home Affairs, aims at creating a nationwide networking infrastructure for automating the functioning of Police Stations. This provides the Investigating Officers with tools, technology and information to facilitate investigation of crime and detection of criminals. Besides this, the TrackChild portal of the Government of India provides an integrated virtual space for all stakeholders across the country. The portal provides a networking system to facilitate tracking of children in distress. Further, to address the issue of human trafficking in a comprehensive manner, the Ministry of Home Affairs has an inter-ministerial coordination mechanism whereby it engages with the Ministry of Women and Child Development, Ministry of Labour and Employment, Protector of Emigrants, Ministry of External Affairs and other stakeholders.**